

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No. 321
IB- 1806 (ND)/2019

IN THE MATTER OF:

Mr. Ashok Seth

.....PETITIONER

Vs.

M/s. Gold Wine Pvt. Ltd.

...RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 25.09.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

: Mr. Shohit Chaudhary, Adv.

Mr. Pankaj Agarwal, Adv.

Mr. Saha, Adv.

Mr. Vaibhav Agarwal, Adv.

For the Respondent/Corporate Debtor

: Mr. S.M. Sundaram, Adv.

ORDER

Wrongly listed. Be listed on 25.10.2019.

- Sd -

(Sumita Purkayastha)
MEMBER (TECHNICAL)

- Sd -

(Rajesh Dayal Khare)
MEMBER (JUDICIAL)